

Bench .o. I

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No. 321/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th July, 2017, 10.30 A.M

Name of the Company		Sunil Beriwal -Vs- Bhootnath Consultancy Pvt Ltd	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. *Vijai Pratap Singh* Petitioner *Vijai Pratap Singh*

1. *M.T.A. Fazal* Respondent *Qutub Jahan*
Salman *10/7/17*

ORDER

Ld. Counsels for the petitioner and the respondent are present.

Ld. Counsel for the petitioner has not filed any documents in support of the petition and there is also no pagination in the petition. Petitioner is directed to do proper pagination and file all the relevant documents within 7 days from today.

List the matter on 24/07/2017.

SP
(Vijai Pratap Singh)
Member (J)